

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH  
(Video Conference)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER (J)  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.05.2024 AT 02.30 P.M.**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP(IB)/32/7/AMR/2019	Admitted	7 of IBC	Axis Bank Ltd Vs Sevenhills Healthcare Pvt Ltd
	IA(IBC)/2/2022	43(1)	Abhilash Lal, RP Vs Jitendra Das Maganti
	IA No.661/2018		Abhilash Lal, RP Vs Jitendra Das Maganti

**ORDER**

**IA(IBC)/2/2022:**

Mr. Prakshal Jain & Mr. Vishal Pathak, Ld. Counsels for the Applicant and Mr. Sridhar, Ld. Counsel for the Respondent present. Ld. Counsel representing the Respondent submitted that he is not ready for arguments today. Hence, adjourned on condition that the Respondent shall get ready on the next date without fail. List the matter on 04.07.2024.

**IA No.661/2018:**

Mr. Prakshal Jain & Mr. Vishal Pathak, Ld. Counsels for the Applicant and Mr. Sridhar, Ld. Counsel for the Respondent present. Ld. Counsel representing the Respondent submitted that he is not ready for arguments today. Hence, adjourned on condition that the Respondent shall get ready on the next date without fail. List the matter on 04.07.2024.



**MEMBER JUDICIAL**